

পঞ্জীকৃত নম্বৰ - ৭৬৮ /৯৭

Registered No.-768/97



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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No. 189 Dispur, Wednesday, 3rd September, 2014, 12th Bhadra, 1936 (S.E.)

GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT ::: LEGISLATIVE BRANCH

NOTIFICATION

The 3rd September, 2014

No. LGL.113/2014/6.- The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT NO. VII OF 2014

(Received the assent of the Governor on 2nd September, 2014)

THE ASSAM APPROPRIATION (NO. II) ACT, 2014

AN ACT

to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Assam for the services of the financial year, 2014-2015.

Be it enacted by the Assam Legislative Assembly in the Sixty-fifth Year of the Republic of India as follows:-

- Short title** 1. This Act may be called the Assam Appropriation (No.II) Act, 2014.
- Withdrawal of Rs.59425,47,17,000 from and out of the Consolidated Fund of the State of Assam for the financial year, 2014-2015** 2. From and out of the Consolidated Fund of the State of Assam, there may be withdrawn sums not exceeding those specified in column (3) of the schedule amounting in the aggregate [inclusive of sums specified in column (3) of Schedule to the Assam Appropriation (Vote on Account) Act, 2014 (Assam Act No.II of 2014)] to the sum of Fifty eight thousand Four hundred Twenty five crore, Fortyseven lakh and Seventeen thousand rupees towards defraying the several charges which will come in course of payment during the financial year, 2014-2015 in respect of the services specified in column (2) of the Schedule.
- Appropriation** 3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year ending on the Thirty-first Day of March, 2015.

THE SCHEDULE (See Sections 2 and 3)

[1] Grant No./ Appropriation	[2] Services and purposes	[3] Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
1	State Legislature	Revenue	52,71,98,000	67,50,000	53,39,48,000
		Capital	72,50,00,000	72,50,00,000
	Head of State	Revenue	6,16,10,000	6,16,10,000
2	Council of Ministers	Revenue	14,56,72,000	14,56,72,000
3	Administration of Justice	Revenue	288,33,51,000	37,95,66,000	326,29,17,000
4	Elections	Revenue	87,18,87,000	87,18,87,000
5	Sales Tax and other Taxes	Revenue	120,24,42,000	120,24,42,000
6	Land Revenue & Land Ceiling	Revenue	249,90,92,000	53,000	249,91,45,000
7	Stamps & Registration	Revenue	24,38,43,000	24,38,43,000
8	Excise and Prohibition	Revenue	48,16,24,000	48,16,24,000

[1] Grant No./ Appro- pria- tion	[2] Services and purposes		[3]		
			Sums not exceeding		
			Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.	
9	Transport Services	Revenue	195,81,20,000	195,81,20,000
		Capital	56,90,00,000	56,90,00,000
10	Other Fiscal Services	Revenue	2,31,01,000	2,31,01,000
		Public Service Commission	Revenue	10,78,96,000
11	Secretariat & Attached Offices	Revenue	1941,08,63,000	1941,08,63,000
		Capital	104,70,00,000	104,70,00,000
12	District Administration	Revenue	155,31,76,000	155,31,76,000
13	Treasury & Accounts Admn.	Revenue	75,82,74,000	75,82,74,000
14	Police	Revenue	2720,13,89,000	2,18,20,000	2722,32,09,000
		Capital	119,23,00,000	119,23,00,000
15	Jails	Revenue	66,39,07,000	10,00,000	66,49,07,000
16	Stationery and Printing	Revenue	36,42,58,000	36,42,58,000
17	Administrative and Functional Buildings	Revenue	401,87,33,000	401,87,33,000
		Capital	622,55,26,000	622,55,26,000
18	Fire Services	Revenue	136,06,18,000	1,51,000	136,07,69,000
19	Vigilance Commission & Others	Revenue	196,53,98,000	196,53,98,000
20	Civil Defence & Home Guard	Revenue	192,86,80,000	192,86,80,000
21	Guest Houses, Govt. Hostels etc.	Revenue	16,61,04,000	16,61,04,000
22	Administrative Training	Revenue	10,04,93,000	10,04,93,000
23	Pension & Other Retirement Benefits	Revenue	3483,22,90,000	7,55,46,000	3490,78,36,000
24	Aid Materials & Equipments	Revenue	1,00,000	1,00,000
25	Miscellaneous General Services	Revenue	255,61,08,000	255,61,08,000
26	Education (Higher)	Revenue	2088,66,03,000	2088,66,03,000
		Capital	20,00,000	20,00,000
27	Art and Culture	Revenue	102,03,03,000	102,03,03,000
28	State Archives	Revenue	2,47,06,000	2,47,06,000
29	Medical & Public Health	Revenue	2920,07,75,000	2920,07,75,000
30	Water Supply and Sanitation	Revenue	409,15,75,000	409,15,75,000
		Capital	1175,19,95,000	1175,19,95,000
31	Urban Development (T & CP)	Revenue	90,49,82,000	90,49,82,000
32	Housing Schemes	Revenue	6,17,25,000	6,17,25,000
		Capital	1,81,20,000	1,81,20,000

[1] Grant No./ Appro- pria- tion	[2] Services and purposes	[3]			
		Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
33	Residential Buildings	Revenue	8,17,33,000	8,17,33,000
		Capital	31,67,03,000	31,67,03,000
34	Urban Development (MAD)	Revenue	127,84,72,000	127,84,72,000
		Capital	5,40,19,000	5,40,19,000
35	Information and Publicity	Revenue	40,16,34,000	40,16,34,000
36	Labour & Employment	Revenue	197,34,40,000	197,34,40,000
37	Food Storage, Warehousing and Civil Supplies	Revenue	346,64,56,000	346,64,56,000
38	Welfare of SC/ ST & Other Backward Classes etc.	Revenue	812,80,76,000	812,80,76,000
		Capital	79,05,000	79,05,000
39	Social Security & Welfare & Nutrition	Revenue	1336,48,60,000	1336,48,60,000
		Capital	10,00,000	10,00,000
40	Stainik Welfare & other Relief Prog.	Revenue	34,01,48,000	34,01,48,000
41	Natural Calamities	Revenue	663,47,40,000	663,47,40,000
42	Social Services	Revenue	649,12,26,000	649,12,26,000
43	Co-operation	Revenue	138,35,96,000	138,35,96,000
		Capital	75,00,000	75,00,000
44	North Eastern Council Schemes	Revenue	72,45,52,000	72,45,52,000
		Capital	1560,78,63,000	1560,78,63,000
45	Census, Surveys and Statistics	Revenue	87,97,37,000	87,97,37,000
46	Weights and Measures	Revenue	16,01,20,000	16,01,20,000
47	Trade Adviser	Revenue	1,16,85,000	1,16,85,000
48	Agriculture	Revenue	1249,67,39,000	1249,67,39,000
49	Irrigation	Revenue	557,26,68,000	557,26,68,000
		Capital	741,67,30,000	741,67,30,000
50	Other Special Areas Programmes	Revenue	224,10,84,000	224,10,84,000
51	Soil and Water Conservation	Revenue	245,86,38,000	245,86,38,000
		Capital	7,00,00,000	7,00,00,000
52	Animal Husbandry	Revenue	302,69,06,000	50,00,000	303,19,06,000
		Capital	30,00,00,000	30,00,00,000
53	Dairy Development	Revenue	42,33,73,000	42,33,73,000
54	Fisheries	Revenue	88,97,15,000	88,97,15,000
55	Forestry and Wild Life	Revenue	508,25,72,000	508,25,72,000
56	Rural Development (Panchayat)	Revenue	1404,90,01,000	20,05,000	1405,10,06,000

[1] Grant No./ Appropriation	[2] Services and purposes	[3]			
		Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
57	Rural Development	Revenue	2797,61,72,000	2797,61,72,000
58	Industries	Revenue	81,24,66,000	81,24,66,000
		Capital	56,53,00,000	56,53,00,000
59	Handloom, Textile & Sericulture	Revenue	293,15,22,000	293,15,22,000
60	Cottage Industries	Revenue	85,69,18,000	85,69,18,000
		Capital	9,45,00,000	9,45,00,000
61	Mines & Minerals	Revenue	15,77,15,000	15,77,15,000
62	Power (Electricity)	Revenue	9,01,25,000	9,01,25,000
		Capital	1003,45,00,000	1003,45,00,000
63	Water Resources	Revenue	271,64,15,000	271,64,15,000
		Capital	356,28,00,000	356,28,00,000
64	Roads and Bridges	Revenue	1195,47,12,000	1195,47,12,000
		Capital	1389,85,97,000	1389,85,97,000
65	Tourism	Revenue	68,84,96,000	68,84,96,000
		Capital	28,02,06,000	28,02,06,000
66	Compensation and Assignment to Local Bodies and Panchayati Raj Institutions	Revenue	1821,19,82,000	1821,19,82,000
67	Horticulture	Revenue	62,10,53,000	62,10,53,000
	Public Debt and Servicing of Debt	Revenue		2567,40,42,000	2567,40,42,000
		Capital		1420,54,07,000	1420,54,07,000
68	Loans to Govt. Servants	Capital	40,00,000	40,00,000
69	Scientific Services and Research	Revenue	18,82,13,000	18,82,13,000
70	Hill Areas	Revenue	138,86,05,000	138,86,05,000
		Capital	3,70,00,000	3,70,00,000
71	Education (Elementary, Secondary etc.)	Revenue	10184,34,63,000	10184,34,63,000
72	Relief & Rehabilitation	Revenue	57,77,54,000	57,77,54,000
73	Urban Development (GDD)	Revenue	624,23,47,000	624,23,47,000
		Capital	51,75,000	51,75,000
74	Sports and Youth Welfare	Revenue	85,71,78,000	85,71,78,000

[1] Grant No./ Appropriation	[2] Services and purposes		[3] Sums not exceeding		
			Voted by the Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
75	Information & Technology	Revenue	1,00,00,000	1,00,00,000
		Capital	84,09,00,000	84,09,00,000
76	Hill Areas (Karbi Anglong Autonomous Council)	Revenue	825,30,02,000	825,30,02,000
		Capital	342,52,51,000	342,52,51,000
77	Hill Areas (North Cachar Hill Autonomous Council)	Revenue	406,89,92,000	406,89,92,000
		Capital	44,00,00,000	44,00,00,000
78	Department of WPT & BC (Bodoland Territorial Council)	Revenue	1727,11,75,000	1727,11,75,000
		Capital	202,61,15,000	202,61,15,000
	Total	Revenue	46318,68,06,000	2633,54,39,000	48952,23,05,000
		Capital	8052,70,05,000	1420,54,07,000	9473,24,12,000
	Grand Total		54371,38,71,000	4054,08,46,000	58425,47,17,000

S. M. BUZAR BARUAH,
Secretary to the Govt. of Assam,
Legislative Department, Dispur.